

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency)No. 249 of 2020**

**In the matter of:**

**EC John.**

**....Appellants**

**Vs.**

**Jitender Kumar Jain & Ors**

**....Respondents**

**Mr. Ghanshyam Singh and Mr A.K. Singh, Advocate for the appellant.**

**ORDER**

**10.02.2020:** After hearing Learned counsel Mr. Ghanshyam Singh for sometime for the Appellant, the Learned Counsel for the Appellant seeks to obtain necessary instructions from the appellant and prays for little accommodation. Acceding to his request, the Registry is directed to List he matter tomorrow. i.e. 11.2.2020.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

Bm/gc